Through Fax

(J.H.C. Sch. 1-7)

From:

Jitendra Prasad Singh, Registrar (Administration), High Court of Jharkhand, Ranchi.

| ☎: Office - 0651-2481449 | 9 |
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| Fax No - 0651 - 2481116 | , |

| File No. XIX(I)/5/ | 2016-17/Apptt |
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| Letter No | /Apptt |
| Dated: | - 1 |

To,

All the Principal District & Sessions Judges in the State of Jharkhand including the Judicial Commissioner, Ranchi.

Sub.:- Change of Venue of One Day State Consultation on Juvenile Justice Issues on 3rd November, 2018 and information about reporting time.

Sir / Madam,

In continuation to this Court's letter No. 4418/Apptt. dated 31.10.2018, I am directed to inform that the Venue for the programme "One Day State Consultation on Juvenile Justice Issues" scheduled to be held on 3rd November, 2018 at Nyaya Sadan, Doranda now has been changed to Hotel BNR Chanakya, Station Road, Ranchi and reporting time is 09:30 AM sharp.

You are, therefore, directed to inform the nominated Officers (District & Addl. Sessions Judge – I / Addl. Judicial Commissioner – I and Principal Magistrates, Juvenile Justice Boards) accordingly.

Yours faithfully, Sd/- J.P. Singh
Registrar (Administration)

Memo no. 4432 /Apptt. dated, the Ranchi 31/10/2018

Copy forwarded to the Member Secretary, JHALSA, Ranchi for information and needful with reference to his letter No. JHA.L.S.A/2256 dated 30.10.2018 (E-mail-<u>ihalsaranchi@gmail.com</u>) / the Director, Judicial Academy Jharkhand, Ranchi for information / the C.P.C I/c, e-Courts Project, High Court of Jharkhand, Ranchi for information and getting uploaded the letter on the Court's website.

Registrar (Administration)